

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

(12) CP 4721/2018

**Thomas Weisel International Limited
V/s
RoC, Mumbai
*** ****

Dated 06th April, 2021

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel for the Petitioner is present. It is submitted that the Bank statements as ordered by this Bench has been filed. RoC report has not been received in this matter. List the matter before the Regular Bench on 15.04.2021. The RoC report may be filed in the meantime.

Sd/-

MOHAMMED AJMAL
Member (Judicial)
SUSHIL

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)